## **Declaration or Assets and Liabilities**

Year-2024-25

I, TIL BAHADUR KUNWAR SON of JAGAT BAHADUR aged 39 Years, belonging to Bihar

Legislative Assembly, Secretariat service and presently working as ODER PAPER DISTRIBUTER given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse

and dependants\*:

Age .

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Dependant-3 Dependant-1 Dependant-2 SI. Description Self Spouse name (s) MANISHA **URMILA** MILAN MUNNA No. KUNWAR (i) Cash NIL NIL NIL NIL NIL (ii) Deposits Banks, Financial Institutions And NIL NIL NIL NIL NIL Non-Banking Financial Companies (iii) Bonds, Debentures and NIL NIL NIL NIL NIL shares in Companies Other (iv) financial institutions, NSS, NIL NIL NIL NIL NIL Postal Savings, LIC Policies, etc Motor Vehicles (details of make, NIL NIL NIL NIL NIL etc.) 40 GRAM Jewellery (give 20 GRAM GOLD NIL NIL NIL details of weight GOLD 1,60,000/and value) 3,20,000/-(vii) Other assets such as values of NIL NIL NIL NIL NIL claims / interests

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

(nmarige giaz

2984

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	STATE BANK OF INDIA	4,50,000/-	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

PUM 4E1 \$2 302

	(d) dues to departments dealing with telephones		NIL	NIL	
	1	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
		(f) Other dues, if any	NIL	NIL	
(b)		Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FCAPK75615G	NIL	
		Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL	
		Sales Tax [ Only in case of proprietary business]	NIL	NIL	
	(iv)	Property Tax	NIL	NIL	

C Personal Detail		
GPF/CPF/PRAN No.	:-	110195365402
Gender	:-	M (M/F)
Date of Birth	( <del>-</del> -	1 0 0 8 1 9 8 6 (DD/MM/YYYY)
Class/Group	; <del>-</del>	C (A/B/C)
Cadre	)÷	BIHAR LAGISLATIVE ASSEMBLY, SECRETARIAT
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATNA
I horoby declare th	at the a	hove details are true to the best of my knowledge and belief

Signature: Par acity gaz

Name of Employee: TIL BAHADUR KUNWAR

Designation: ODER PAPER DISTRIBUTER

Department: Bihar Legislative Assembly, Secretariat,

Patna.

Note:

Place: Patna

Date: 06-03-2025

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.